

**PENDENCY / ARREARS IN THE STATE OF  
FOR THE MONTH OF **May, 2022**  
SUBORDINATE COURTS (District : Nadia)**

SL. No.	Opeing Balance			Institution during the month			Disposal during the month			Closing Balance at the end of the month			% Increase or decrease in pendency vis-à-vis previous month			Disposal of Cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
1	26834	101162	127996	847	2978	3825	885	2400	3285	26796	101740	128536	-0.14	0.57	0.43	134	261	395	4971	51747	56718

3(a)	Whether any Statewide/Regional Conference held during the month.	NO
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3(b)	Number of Officers who participated in the said conference.	NA
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3(c)	Have any targets been fixed and indicated to the participant officers, if so, what are the targets?	NA
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4	What is the progress made on those targets district-wise.	NA
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District Judge, Nadia.*